

(d) According to the pattern of assistance followed in respect of the manufacture of bitumen drums by the Ministry of Petroleum and Chemicals, the bitumen drum sheets are made available to the refineries/oil companies.

(e) Necessary information is being collected and it will be laid on the Table of the House.

**Heavy Engineering Plant and Mining and Allied Machinery Corporation, Durgapur**

\*1686. SHRI B. K. MODAK :  
SHRI GANESH GHOSH :  
SHRI BHAGABAN DAS :  
SHRI D. C. SHARMA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply given to Starred Question No. 842 on the 26th March, 1968 and state :

(a) whether Government have since examined the Report submitted by U.S.S.R. experts team on Heavy Engineering Plant and Mining and Allied Machinery Corporation, Durgapur ;

(b) if so, the decision taken thereon ; and

(c) if not, when the examination is likely to be completed ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). In the case of Heavy Engineering Corporation, Ranchi, the report has been furnished to the Plant Authorities for their consideration and action as most of the recommendations are within their competence to implement. Final decisions are expected to be taken shortly.

In the case of Mining and Allied Machinery Corporation Limited, Durgapur, also the bulk of the recommendations made by the visiting Soviet Team require action at the level of the Plant Authority. The Board of Directors of the Corporation have considered these recommendations and have indicated to the Managing Director the lines on which the action is to be taken in this regard.

**Chittaranjan Loco Works Plant**

\*1687. SHRI BABURAO PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a Left Communist plot to blow off the Chittaranjan Loco Works Plant was discovered during January, 1968 ;

(b) the name of the Left Communist worker in whose house 25 live bombs and a lot of raw material for manufacturing bombs was found ; and

(c) the legal steps taken against the culprit and the precise steps taken to prevent such plots of sabotage in future ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) & (b). The position is that on 1.1.1968 one bomb exploded at 10.00 hours in one of the railway quarters occupied by Amulya Ratan Ray, Mistry, Heavy Machine Shop, Chittaranjan Locomotive Works, 25 live bombs and other articles were recovered from his quarter.

(c) Chittaranjan Police registered a case on crime No. 1 dated 1.1.1968 u/s 6 (3) of the Indian Explosives Act. 10 Railway employees and family members of Amulya Ratan Ray were arrested. Police submitted chargesheet on 24.3.68 against Amulya Ratan Ray and a Driller of Light Machine Shop who sustained grievous injuries while preparing bombs. Other persons were not chargesheeted by the Police due to insufficient evidence against them.

Police authorities have been alerted to prevent such incidents and to maintain law and order in the railway colony.

**Compulsory Exports**

\*1688. SHRI KAMESHWAR SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that an element of compulsion has been introduced regarding exports, if import licence is required ;

(b) if so, the likely increase in our exports in first three months ; and

(c) the saving in imports anticipated during the above period ?